



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

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January 20, 2023

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Saibaba Janata Sahakari Bank Limited, Latur, Maharashtra – Extension of Period

The Reserve Bank of India issued Directions to Saibaba Janata Sahakari Bank Limited, Latur, Maharashtra under Section 35A read with Section 56 of the Banking Regulation Act, 1949 (AACS) vide Directive CO.DOS.SED.No.S2598/12-07-005/2022-2023 dated July 21, 2022 for a period of six months up to January 22, 2023.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the Directive CO.DOS.SED.No.S2598/12-07-005/2022-2023 dated July 21, 2022, issued to Saibaba Janata Sahakari Bank Limited, Latur, Maharashtra. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive CO.DOS.SED.No.S2598/12-07-005/2022-2023 dated July 21, 2022, issued to Saibaba Janata Sahakari Bank Limited, Latur, Maharashtra, shall continue to apply to the bank for a further period of three months from January 23, 2023 to April 22, 2023, subject to review.

3. All other terms and conditions of the Directives under reference shall remain unchanged.

Press Release: 2022-2023/1586

(Yogesh Dayal)
Chief General Manager